

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3835
ANSWERED ON:16.12.2011
RURAL BANKS
Kataria Shri Lal Chand;Singh Shri Uday Pratap

Will the Minister of FINANCE be pleased to state:

- (a) the number of Rural Banks and their branches in the country, as on date;
- (b) whether the salary, allowances and pension are being paid to the employees of the said banks at par with the employees of nationalised banks;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the annual pension given to the employees of the said banks is less than the maximum limit fixed for annual income of people living below poverty line;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the remedial measures taken/being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) Presently 82 Regional Rural Banks(RRBs) are functioning in the country with network of 16001 branches as on 31st March, 2011.
- (b) and (c) In pursuance of the Hon'ble Supreme Court's judgement dated 31 January, 2001 and 7th March, 2002 the Pay Scales, Dearness Allowance, House Rent Allowance and City Compensatory Allowance of the RRBs employees have been brought at par with that of the corresponding categories of employees of Nationalised Banks. As regards the other allowances, the individual Sponsor Bank is required to negotiate the same with the RRBs sponsored by them.
- (d),(e) and (f) RRB employees and officers superannuation benefits are governed by the Employees Provident Fund and Miscellaneous Provisions Act, 1952 and the benefits are admissible as per the provisions of this Act.